

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Please, intimate to
Applicant/ Advocate
fixed for AH to
Week commencing
from 12/4/94 at
Nagpur.

For Deputy Registrar

order/Judgement despatched
to Applicant/Respondent(s)
on 9/3/94

Notice issued to the
respondents on 23/4/94.

23/4/94

Date: 15.4.94

Ms. Pathak for the
applicant.

Notice before admission
returnable in the week
commencing from 4.7.94
with a direction to file
reply within four weeks
of receipt of notice

M.R. Kolkhatkar
(M.R. Kolkhatkar) (M.S. Deshpande)
M(A) V.C.

Dated: 4/7/94.

Applicant by Ms. Pathak.
Respondents by Sh. A.L. Kartarey.
Reply within four weeks. The
matter be listed for admission
in the week commencing from
30/8/94.

M.R. Kolkhatkar
(M.R. Kolkhatkar) (M.S. Deshpande)
MCA) V.C.

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Dated: 12.9.94 Camp: Nagpur

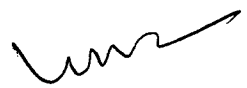
Shri P.C. Maspakwar for
the applicant. Shri A.L. Kasturey
for the respondents.

Reply has been filed by the
respondents.

Shri Maspakwar states
that he does not wish to
proceed with the application.
The application is disposed of
with a liberty to file a fresh
application questioning his
termination.



(R. Ranganathan)
M(A)



(M. S. Deshpande)
V.C.

Cops of T.O. dtd. 12.9.94
c. for applicant
issued to ~~prisoners~~ on

19/9/94 (Cops for resp.
counsel kept
in 'c' set to
begin at Bombay)
NR
20/9/94

Order ~~Dispatched~~ dispatched
to Applicant/Respondent(s)

~~21/9/94~~

Received BOCards
R-1 to A


18/10/94